

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-I**

Item 59

CP (IB) No. 219/Chd/Pb/2023

Under Section 94, IBC 2016

In the matter of:-

Rahuljit Singh Sidhu

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence,
adjourned to 05.01.2024.

-sd-
Court Officer

November 08, 2023
SM